

*[English]***Implementation of Subarnarekha Project**

42. SHRI CHITTA BASU : Will the Minister of WATER RESOURCES be pleased to state :

- (a) whether it is a fact that the implementation of the Subarnarekha project has been inordinately delayed;
- (b) if so, the reasons therefor; and
- (c) the steps proposed to be taken by the Government to expedite implementation of the above project ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :  
(a) Yes Sir.

(b) Since 1991-92 onward no significant progress could be made on Subarnarekha Project, due to inadequate outlays provided by the State Government for this project.

(c) The World Bank had provided assistance to Subarnarekha Multipurpose Project (Credit No. 1289-IN) for an amount of 116.3 million SDR (127 million U.S. Dollars) from August, 1982 to April, 1989. The Central Water Commission have been entrusted with the work of monitoring of this project to identify the bottlenecks in the implementation and taking up with the State Government for appropriate remedial measures. Recently, the World Bank mission visited the project from 1st to 9th February, 1996.

*[Translation]***Illegal Mining of Valuable Stones**

43. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether the Government have received some complaints regarding the illegal mining of valuable stones available in the reserved forests in Gujarat during the last three years;
- (b) if so, the details thereof;
- (c) whether the Government have conducted any enquiry in this regard;
- (d) if so, the out come thereof; and
- (e) the steps taken by the Government to check the illegal mining of such stones ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) :  
(a) to (e) . The information is being collected from the state government and will be laid on the Table of the House.

**Afforestation at Banks of Yamuna**

44. SHRI KESRI LAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether the Government are contemplating for afforestation at the banks of Yamuna river, particularly in Kanpur Dehat;

(b) if so, the amount allocated for this purpose and the area in acres selected for afforestation; and

(c) the progress made so far in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) :  
(a) Under the Yamuna Action Plan provisions have been kept for afforestation at the banks of river in towns covered under the Yamuna Action Plan (YAP).

(b) and (c) . An amount of Rs. 151.50 lakhs has been allocated for afforestation in 11 of the 15 YAP towns. The State Governments are preparing Detailed Project Reports (DPRs).

*[English]***No Objection Certificate to Industries**

45. SHRI PRABHU DAYAL KATHERIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether the Government have taken steps to simplify the procedure for grant of No Objection Certificate to industries to ensure environmental safeguards; and
- (b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) :  
(a) Yes, Sir.

(b) A Notification issued by this Ministry on 27.1.94 as amended on 4.5.94 simplifies environmental appraisal procedure in respect of certain development projects including the industries. Steps taken include the following :-

- Application form as well as questionnaire for eliciting environmental information has been standardised.
- Environmental impact assessment report based on the season data instead of three seasons data is adequate for project consideration.

**Adoption of Districts by Industries**

46. SHRI BAL RAJ PASSI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether the industries have been asked to adopt districts in the country to look after environment and ecology;
- (b) if so, the details thereof ;
- (c) whether the Government have given/propose to give fiscal benefits to the Industries for expenditure incurred by them in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) :  
(a) and (b) . In a meeting taken with the Industries' Associations on 8th January, 1996, it was suggested that the industries take